

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.
ALLAHABAD THIS THE 11TH DAY OF OCTOBER, 2018

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

ORIGINAL APPLICATION NO. 330/00133 OF 2013

Hari Narain, S/o Late Sri Ram Prasad, R/o 108, Lal Bihara, P.O. Bamrauli, District- Allahabad.

.....Applicant

By Adv. : Sri Mithlesh Kumar Tiwari (Not Present)

Versus

The Engineer-in-Chief Branch, Army Head Quarter, New Delhi-110001, and Others.

.....Respondents

By Adv:- Shri Ravi Prakash Singh (Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for the applicant. Shri Ravi Prakash Singh, Advocate for respondents is present.

2. The matter pertains to the year 2013. The continued absence of applicant and his counsel indicate that he has lost interest to pursue the original application.

3. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

(MOHD. JAMSHED)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/